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Title: Regarding issues of Pollachi Parliamentary Constituency, Tamil Nadu.

SHRI C. MAHENDRAN (POLLACHI): Thank you hon. Speaker, Madam. This is a very important farmers' issue. Hence, I would like to speak in Tamil.

HON. SPEAKER: Yes.

*SHRI C.MAHENDRAN: In order to improve the status of livelihood of farmers of Tamil Naduâ€¦.

HON. SPEAKER: Not to read all these things. Only raise the issue.

*SHRI C.MAHENDRAN: Simple, Madam, simple.

In order to uplift the status of livelihood of farmers, and to increase production, the Government of Tamil Nadu has been implementing several schemes. Interest-free loans are provided to farmers through the Cooperative Societies by the Government of Tamil Nadu led by Hon. Chief Minister *Puratchithalaivi* Amma. As stressed by Hon. *Puratchithalaivi* Amma earlier, the Union Government should waive off the loans taken by farmers. Particularly tractor loans taken by farmers should be waived. As part of recovery procedure banks should not go ahead with the seizure of farm equipment taken on loan. The Union Government should instruct banks on this issue. Bank officials should not engage in torturing farmers and the farmers are to be treated with dignity and due respect. I on behalf of farmers, at large, thank Hon. Chief Minister of Tamil Nadu *Puratchithalaivi* Amma for allowing me to raise an important issue concerning farmers. Thank you.